at 5 per cent of annual export obligation subject to a maximum of Rs. 5 lakhs.

12.00 NOON

[The Vice-Chairman (Shri Jagesh Desai) in the Chair]

REPORTED NON/UNFURLING OF THE NATIONAL FLAG ON THE 15TH AUGUST BY THE CHIEF MINISTER OF WEST BENGAL

श्रो सन्देवजीत जिह श्रह्लवालिया (बिहार): उप सभाष्यक्ष महोदय, में नेशनल इक्ष्यू पर एक वात कहना चाहता हूं कि श्री ज्योति वसु, बंगाल के चीफ मिनिस्टर 15 श्रगस्त या 26 जनवरी को झंडा नहीं लहराते हैं, क्यों ? (ख्यवधान)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): No, no... (Interruptions)... No, please... (Interruptions)... Let nothing be recored... (Interruptions)... I cannot allow you. No; I cannot allow you. No; I cannot allow you. Nothing will go on record... (Interruptions)... No, please Please sit down.... (Interruptions)... Please sit down... (Interruptions)... Order, order, order, please... (Interruptions)

भी सुरे द्रजीत सिंह ग्रहलूबालिया : SOME HON MEMBERS: *

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): All of you, please sit down (Interruptions) I am on my legs (Interruptions) I am on my legs (Interruptions)... Please sit down (Interruptions)

.... You see, you have to take the permission of the Chairman Then only I can allow you. I cannot allow you just like that (Interruptions) ... Nothing will go on record ... (Interruptions) Please sit down (Interruptions) . . . Please sit down; please sit down (Interruptions) I cannot allow you (Interruptions) You ask Chairman (Interruptions) You see, for every thing you have to take the permission of the Chair. I cannot allow you otherwise (Interruptions: .. Order, order, please .. (Interruptions) .. Order, please. All of you, please sit down I am on my legs .. (Interruptions) .. I am on my legs. Please sit down .. (Interruptions) .. As I have already said, nothing will go on record. So, please sit down. I am on my legs ... (Interruptions) .. I will explain to you. But please sit down. Please co-operate with me. Please sit down .. (Interruptions) .. For this purpose, you should have gone to the Chairman and you should have asked the Chairman.

SHRI SURESH KALMADI (Maharashtra): The Home Minister is here ... (Interruptions)

THE VICE-CHAIRMAN (SHRI JAGESH DESAI): He has not been given permission. . . (Interruptions) . . I cannot allow you. Nothing will go on record.

SOME HON. MEMBERS: *

THE VICE-CHAIRMAN (SHRI JA-GESH DESAI): Now, Papers to be laid on the Table. Yes, Mr. Ausari.

-- --